

**MOTION FOR ELECTION TO THE
INDIAN COUNCIL OF AGRICUL-
TURAL RESEARCH SOCIETY**

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
YOGENDRA MAKWANA); Sir, I beg to
move the following motion;

"That in pursuance of rule 4(vii)
read with rule 9 of the Rules of the
Indian Council of Agricultural
Research Society, this House do
proceed to elect in such
manner as the Chairman may direct, one
member from among the members of the
House to be a member of the Indian Council
of Agricultural Research Society for the term
to be effective from the -11th May, 1984."

*The question was put and the motion was
adopted.*

**MOTION FOR ELECTION TO THE
CENTRAL ADVISORY BOARD OF
EDUCATION**

THE MINISTER OF STATE IN THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE
(SHRIMATI SHEILA KAUL): Sir, I beg to
move the following Motion:—

That in pursuance of paragraph 3 and sub-
paragraph (b) of paragraph 4 of the
Government of India, Ministry of Education
and Culture (Department of Education)
Resolution No. F. 1-1180-PN. 2, dated the
Nth September, 1982, read with item 5 of the
Annexure thereto, this House do proceed to
elect, in such manner as the Chairman may
direct, one member from among the members
of the House to be a member of the Central
Advisory Board of Education in the vacancy
caused by the retirement of Prof. (Shrimati)
Asima Chatterjee from the membership of the
Rajya Sabha."

*The question was put and the motion was
adopted.*

**MOTION FOR ELECTION TO THE
COURT OF THE ALIGARH MUSLIM
UNIVERSITY**

THE MINISTER OF STATE IN THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE
(SHRIMATI SHEILA KAUL); Sir, I beg to
move the following Motion:

"That in pursuance of item (xxiv) of
clause (1) of statute 14 of the Statutes of
the Aligarh Muslim University, as
amended by the Aligarh Muslim University
(Amendment) Act, 1981 (No. 62 of 1981),
this House do proceed to elect, in such
manner as the Chairman may direct, one
member from among the members of the
House, to be a member of the Court of the
Aligarh Muslim University.

*... The question was put and the motion was
adopted.*

**MOTION FOR ELECTION TO THE
COMMITTEE ON OFFICIAL
LANGUAGE**

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI-
MATI RAM DULARI SINHA); Sir, I beg to
move;

"That in pursuance of sub-section (2) of
section 4 of the Official Languages Act,
1963 (19 of 1963) this House do proceed to
elect, in accordance with the system of
proportional representation by means of the
single transferable vote, six members from
among the members of the House to be
members of the Committee on Official
Language in the vacancies caused by the
retirement of Shri V. Venka, Shri Yogendra
Sharma, Shri Shiva Chandra Jha, Shri
Ganapat Hiralal Bhagat and Shri
Jagannathrao Joshi from the membership of
the Rajya Sabha and the death of Shri
Santosh Mitra.

*. The question was put and the motion was
adopted.*